NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/157/2016

NAME OF THE PETITIONER(S)

: T. S. Sivakumar & 4 others

NAME OF THE RESPONDENT(S)

: M/s Hotel Mass Private Limited & 6 others

UNDER SECTION

: 237(b), 397/398, 402, 403 and 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ARRamanethan Counselfor SK. Rahul Viriek Petitioners P.S. Garresh Coursel For R2 to R6

ORDER

Counsel for both the parties present. Counsel for Respondents seeks time for final submission. At request, time is enlarged. Put up on 26.07.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)